THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 7

Dated Guwahati, the 2nd February, 2016

In supersession of all previous Orders, Hon'ble the Acting Chief Justice has been pleased to appoint Hon'ble Mr. Justice Hrishikesh Roy, as Acting Judge In-Charge, Administrative Department (JAD), of the Gauhati High Court, for the time being.

By Order,

Sd/- H.K. Sarma **REGISTRAR GENERAL**

Memo No. HC. III -29/2013/247-316 /G Dated 2nd February, 2016. Copy to:

- 1) The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. The President/Secretary General, Gauhati High Court Bar Association, Guwahati. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati. The Chairman, N.E. Bar Council, Guwahati. The Joint Registrar (_______), Gauhati High Court, Guwahati. 7) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. 9) The Deputy Registrar,(_______), Gauhati High Court, Guwahati. 10) The Asstt. Registrar (__ __),Gauhati High Court, Guwahati.
- 11) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. 12) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13) The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
- 14) The Admn. Officer (J) (___ __), Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _ Gauhati High Court, Guwahati.
- 16) The Court Master, Court No. ___ __ , Gauhati High Court, Guwahati.
- 17) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) The Court Manager, Gauhati High Court, Guwahati.
- 20) The Chief Security Officer, Gauhati High Court, Guwahati.